

ANNEXURE 3

Name of the corporate debtor: HARI MACHINES LTD;

Date of commencement of liquidation: 16th November 2018;

List of stakeholders as on : 28.02.2021

List of operational creditors (Workmen)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim rejected	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim for the period of twenty four months preceeding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Not applicable	Rajgangpur Shramik Sangha (WORKMEN)	Workmen file	16.12.2018	25,09,37,284.52	1,11,84,842.00	45,53,661.69	Salary and other components	100	Not applicable	Not applicable	Not applicable	23,97,52,442.52	After Verification Of The Claim Of The Workmen We Found That They Have Not Submitted Us The Components Of The Claim Amount Along With The Documents In Support Of The Claim.We Have Sent An Email To The Creditor Dated: 29/12/2018 & 02/01/2019 For Further Clarification, Information & Details For The Claim Amount. But They Have Not Responded To The Emails. In This Regard As Per Regulation 25 Of Liquidation Process Where The Amount Claimed By A Claimant Is Not Precise Due To Any Contingency Or Any Other Reason, The Liquidator Shall Make The Best Estimate Of The Amount Of Claim Based On The Information Available With Him, In This Case The Claim Amount Partially Admitted After Confirmation From The Books Of The Corporate Debtor.
	-			-	25,09,37,284.52	1,11,84,842.00	45,53,661.69	-	100.00	-	-	-	23,97,52,442.52	